

## OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs), TIS HAZARI COURTS, DELHI

No	/Purchase Cell	1/2022
UQQUA	-252	1/2022
70290	-252	

Dated 1 3 JUN 2022

Copy of Notice Inviting Tender (NIT) ID No.-2022\_DDC\_224167 forwarded to:-

1. Branch Incharge R & I Branch of all District Court Complexes, Delhi/New Delhi for pasting the said Notice Inviting Tender on the Notice Board of their concerned District Court Complexes for information to the general tenderers.

2 Website Committee with a request to upload the aforesaid Notice Inviting Tender on the website of Delhi District Courts, Delhi.

Branch Incharge
Purchase Cell,
Tis Hazari Courts, Delhi



## OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs), TIS HAZARI COURTS DELHI

## E-TENDER NOTICE

TENDER ID NO: 2022\_DDC\_224167

E-tender enquiries are invited from eligible firms of repute with past experience in the field and having sound financial capability for the execution of work of the following description. The tender complete in all respects should be submitted online before, the last date and time mentioned below:-

Sub: ANNUAL RATE CONTRACT FOR PROVIDING AND FIXING (WITH GITTI & SCREW OR FASTENER AS REQUIRED) NAME & DESIGNATION PLATES & BOARDS FOR JUDICIAL OFFICERS & OTHER OFFICERS OF ALL DISTRICT COURTS, DELHI/NEW DELHI

AND

ANNUAL RATE CONTRACT FOR PREPARATION OF RUBBER STAMPS FOR ALL DISTRICT COURTS COMPLEXES, DELHI/NEW DELHI

Estimated cost

NOT AVAILABLE

EMD

Rs. 20,000/-

Last date for downloading the tender	04.07.2022 upto 4.00 PM
Last date and time for online submission of Bid	04.07.2022 upto 4.00 PM
Opening date of the Technical Bid	04.07.2022 at or after 04.15 PM
Opening date of the Financial Bid	04.07.2022 at or after 04.30 PM
Last date for submission of EMD	04.07.2022 upto 04.00 PM

The tender should be submitted online in the prescribed tender form and after going through the terms and conditions, which may be downloaded from the Delhi Government Website <a href="https://govtprocurement.delhi.gov.in">https://govtprocurement.delhi.gov.in</a>.

(LOVLEEN)
CHAIRPERSON
PURCHASE COMMITTEE (CENTRAL)/
PO MACT-02 (CENTRAL),
TIS HASAGNATURE NOT Verified

Digitally signed by LOVLERN Date: 2022.06.10 16:06:4 IST Location: NCD of Delhi-DL